

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0011329/2019	SRIBALLABH PRASAD NAYAK VS STATE OF ODISHA	SARBASRI VS	BALLIGUDA /19 /2012 () //
2	BLAPL/0011330/2019	SRIBALLABH PRASAD NAYAK VS STATE OF ODISHA	D.PANDA VS	JAGATSINGPUR /157 /2013 () //
3	BLAPL/0011331/2019	SASIKANTA DAS @ KATI @ CHHABIS VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	BALASORE SADAR /331 /2019 () //
4	BLAPL/0011332/2019	GENNE @ SOMA SINDURI MUNDA VS STATE OF ODISHA	B.S.DASPARIDA VS	LAIKERA /98 /2019 () //
5	BLAPL/0011333/2019	BHOJU BADAIAK VS STATE OF ODISHA	DHARANIDHAR JENA VS	BIRMITRAPUR /32 /2018 () //
6	BLAPL/0011334/2019	RADHE @ RADHESHYAM BAA VS STATE OF ODISHA	DHARANIDHAR JENA VS	RAIBAGA /35 /2014 () //
7	BLAPL/0011335/2019	AMIT @ AMITAV SWAIN VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	JAGATPUR /372 /2019 () //
8	BLAPL/0011336/2019	DISHRAJ BUDEK VS STATE OF ODISHA	P.R.PATNAIK VS	LOISINGHA /52 /2017 () //
9	BLAPL/0011337/2019	GOPAL GADABA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /217 /2019 () //
10	BLAPL/0011338/2019	RATHI @ CHARAN SENAPATI VS STATE OF ODISHA	DEBADATTA MOHANTY VS	/ /0 () //
11	BLAPL/0011339/2019	MANTU @ ISWAR PRASAD MAJHI VS STATE OF ODISHA	A.K.SAHOO VS	KHARIAR /274 /2018 () //

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12	BLAPL/0011340/2019	AMBEDKAR BAG VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	RAIKIA /75 /2019 () //
13	BLAPL/0011341/2019	BISWAJIT SAHU VS STATE OF ODISHA	J.SAMANTARAY VS	HINJILI (ASKA) /237 /2019 () //
14	BLAPL/0011342/2019	PANDU @ NANDAN PAL VS STATE OF ODISHA	L.BHUYAN VS	DAITARI /64 /2019 () //
15	BLAPL/0011343/2019	DANARA MUNDA VS STATE OF ODISHA	L.BHUYAN VS	GHATAGAON /115 /2019 () //
16	BLAPL/0011344/2019	HIMANSU NAYAK VS STATE OF ODISHA	SRINIBAS SAHOO VS	MAHANGA /237 /2019 () //
17	BLAPL/0011345/2019	ANANDA SAHOO VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	NAYAGARH SADAR /114 /2019 () //
18	BLAPL/0011346/2019	BIRANCHI SAHU VS STATE OF ODISHA	J.N.PANDA VS	MUDANPUR RAMPUR /157 /2019 () //
19	BLAPL/0011347/2019	CHITTARANJAN BEHERA VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	SPL.TASK FORCE /15 /2019 () //
20	CMAPL/0000925/2019	BASUDEV ROUSTRAY VS GOVT. OF ODISHA	ADV. VS	// () //
21	CMP/0001495/2019	KAILASH CHANDRA SWAIN VS DURYODHAN SWAIN	DAYANANDA MOHAPATRA VS	// () //
22	CMP/0001496/2019	SARAT MAHABHOI VS RISHAB PROMOTERS PVT LTD	SIDHESWAR RATH VS	// () //
23	CMP/0001497/2019	LIPIKA BEHERA	S.K.NAYAK 2	//

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		VS	VS	0
		CHHABI MALIKA		//
24	CMP/0001498/2019	ACHYUTA MOHARANA @ NARASINGHA	S.K.NAYAK 2	//
		VS	VS	0
		NABAKISHORE MOHARANA		//
25	CONTC/0002850/2019	NIRANJAN NAYAK	B.S.TRIPATHY (1)	//
		VS	VS	0
		SANJAY KUMAR SINGH		//
26	CONTC/0002851/2019	KABI PADHAN	ADV	//
		VS	VS	0
		RANJANA CHOPRA		//
27	CONTC/0002852/2019	SURYA NARAYAN TRIPATHY	ADV	//
		VS	VS	0
		SURENDRA KUMAR		//
28	CONTC/0002853/2019	DINABANDHU BARIK	MANAS PATI	//
		VS	VS	0
		ASHOK K.K.MEENA		//
29	CONTC/0002854/2019	CHOUDHURY JIBANANANDA SAHU	L.K.MOHANTY	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
30	CONTC/0002855/2019	ABHIMANYU RATH	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
31	CONTC/0002856/2019	TAPAS CHOWDHURY	ADV	//
		VS	VS	0
		SASWAT MISHRA		//
32	CONTC/0002857/2019	AJIT KUMAR PADHI	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
33	CONTC/0002858/2019	KHAGAPATI BEHERA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
34	CONTC/0002859/2019	MADAN MAHAPATRA	ADV	//
		VS	VS	0

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		CHITHRA ARUMUGAM		//
35	CONTC/0002860/2019	RAMESH CHANDRA PADHAN VS	ADV VS	// 0
		BIBHU PRASAD SARANGI		//
36	CONTC/0002861/2019	PRAFULLA KUMAR MOHANTA VS	ADV VS	// 0
		CHITHRA ARUMUGAM		//
37	CONTC/0002862/2019	DHIRENDRA KUMAR SAHOO VS	ADV VS	// 0
		CHITHRA ARUMUGAM		//
38	CONTC/0002863/2019	RAGHUNATH BARIK VS	ADV VS	// 0
		CHITHRA ARUMUGAM		//
39	CONTC/0002864/2019	SUNIL MOHAN DASH VS	ADV VS	// 0
		BIBHU PRASAD SARANGI		//
40	CONTC/0002865/2019	PADMAN KUMAR MOHANKUDO VS	ADV VS	// 0
		CHITHRA ARUMUGAM		//
41	CONTC/0002866/2019	BASANTA KUMAR PRADHAN VS	PRAMODA KUMAR DASH VS	// 0
		V.V.YADAV		//
42	CONTC/0002867/2019	PRAVAT CHANDRA BARAL VS	ADV VS	// 0
		CHITHRA ARUMUGAM		//
43	CONTC/0002868/2019	ASHOK KUMAR ROUT VS	ADV VS	// 0
		CHITHRA ARUMUGAM		//
44	CONTC/0002869/2019	RABI NARAYAN SAHOO VS	ADV VS	// 0
		CHITHRA ARUMUGAM		//
45	CONTC/0002870/2019	NARESH MEHETA VS	ADV VS	// 0
		CHITHRA ARUMUGAM		//

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46	CONTC/0002871/2019	BASUDEV NAYAK VS CHITHRA ARUMUGAM	ADV VS	// 0 //
47	CONTC/0002872/2019	SABITA PANIGRAHI VS BIBHU PRASAD SARANGI	ADV VS	// 0 //
48	CONTC/0002873/2019	PRAVAT KUMAR MOHAPATRA VS V.V.YADAV	PRAMODA KUMAR DASH VS	// 0 //
49	CONTC/0002874/2019	LAXMI NRUSHINGHA BEHERA VS V.V.YADAV	PRAMODA KUMAR DASH VS	// 0 //
50	CONTC/0002875/2019	EKADASHI DAS VS V.V.YADAV	PRAMODA KUMAR DASH VS	// 0 //
51	CONTC/0002876/2019	PURNA CH.GARABADU VS V.V.YADAV	PRAMODA KU. DASH VS	// 0 //
52	CONTC/0002877/2019	PRADIP KUMAR PANDA VS KRISHAN KUMAR	KRISHNA CH.SAHU VS	// 0 //
53	CONTC/0002878/2019	MANASMITA LENKA VS PRAMOD KUMAR MEHERDA	KRISHNA CH.SAHU VS	// 0 //
54	CONTC/0002879/2019	PRAMOD KUMAR MISHRA VS CHITHRA ARUMUGAM	ADV VS	// 0 //
55	CONTC/0002880/2019	JADUMANI MAHAPATRA VS BIBHU PR.SARANGI	ADV VS	// 0 //
56	CONTC/0002881/2019	TANUJA KUMARI NAYAK VS CHITHRA ARUMUGAM	ADV VS	// 0 //
57	CONTC/0002882/2019	PRADEEPTA KUMAR DAS	ADV	//

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		VS	VS	0
		CHITHRA ARUMUGAM		//
58	CONTC/0002883/2019	AMITA KUMARI PATRA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
59	CONTC/0002884/2019	AJAYA KUMAR CHOUDHURY	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
60	CONTC/0002885/2019	BISWANATH BARAD	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
61	CONTC/0002886/2019	SATYABADI MEHER	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
62	CONTC/0002887/2019	SWAPNESWAR SAHOO	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
63	CONTC/0002888/2019	GOURI SHANKAR DAS	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
64	CONTC/0002889/2019	PRABHATBANDHU MANGARAJ	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
65	CONTC/0002890/2019	DASHARATHI SAHOO	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
66	CONTC/0002891/2019	SATYA SANKAR SAHOO	ADV	//
		VS	VS	0
		DIRECTOR,SECONDARY EDU.ORISSA		//
67	CONTC/0002892/2019	BASANTI SAHU	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
68	CONTC/0002893/2019	HRUSHIKESH PANDA	ADV	//
		VS	VS	0

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69	CONTC/0002894/2019	CHITHRA ARUMUGAM BISNU PRAVA PADHI VS	ADV VS	// // 0
70	CONTC/0002895/2019	CHITHRA ARUMUGAM NARAYANA SWAIN VS	ADV VS	// // 0
71	CONTC/0002896/2019	DIRECTOR,SECONDARY EDUCATION DEBENDRA KUMAR PATEL VS	ADV VS	// // 0
72	CONTC/0002897/2019	CHITHRA ARUMUGAM SANKIRTAN TRIPATHY VS	ADV VS	// // 0
73	CONTC/0002898/2019	DIRECTOR,SECONDARY EDUCATION RABINARAYAN DAS VS	ADV VS	// // 0
74	CONTC/0002899/2019	CHITHRA ARUMUGAM RABINDRANATH SAHOO VS	ADV VS	// // 0
75	CONTC/0002900/2019	CHITHRA ARUMUGAM MINAKHI NANDA VS	ADV VS	// // 0
76	CONTC/0002901/2019	CHITHRA ARUMUGAM PRAFULLA KUMAR SAHOO VS	ADV VS	// // 0
77	CONTC/0002902/2019	CHITHRA ARUMUGAM PRAFULLA KUMAR PRADHAN VS	ADV VS	// // 0
78	CONTC/0002903/2019	CHITHRA ARUMUGAM MADHUSUDAN BHOI VS	ADV VS	// // 0
79	CONTC/0002904/2019	CHITHRA ARUMUGAM RABINDRA KUMAR NAYAK VS	ADV VS	// // 0
		CHITHRA ARUMUGAM		//

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80	CONTC/0002905/2019	PRAMOD KUMAR MISHRA VS CHITHRA ARUMUGAM	ADV VS	// 0 //
81	CONTC/0002906/2019	JAYANARAYAN THAKUR VS CHITHRA ARUMUGAM	ADV VS	// 0 //
82	CONTC/0002907/2019	BALAYA KU.JENA VS DIRECTOR,SECONDARY EDUCATION	ADV VS	// 0 //
83	CONTC/0002908/2019	DURGA PRASAD SAHU VS CHITHRA ARUMUGAM	ADV VS	// 0 //
84	CONTC/0002909/2019	DAMBARUDHAR PRADHAN VS CHITHRA ARUMUGAM	adv VS	// 0 //
85	CONTC/0002910/2019	JATINDRA SAHU VS CHITHRA ARUMUGAM	adv VS	// 0 //
86	CONTC/0002911/2019	PARMESHWARI PRADHAN VS CHITHRA ARUMUGAM	adv VS	// 0 //
87	CONTC/0002912/2019	BHASKARA PADHAN VS CHITHRA ARUMUGAM	adv VS	// 0 //
88	CONTC/0002913/2019	AKSHAYA KUMAR ROUT VS CHITHRA ARUMUGAM	adv VS	// 0 //
89	CONTC/0002914/2019	BIRA KISHOR PANDA VS CHITHRA ARUMUGAM	adv VS	// 0 //
90	CRLA/0000979/2019	SINDHU KUNKAL VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	PARJANG /14 /2014 0 //
91	CRLA/0000980/2019	SASMITA DHAL @ SASMITA DHALL	SMRUTI RANJAN MOHAPATRA	SAHID NAGAR P.S. /9 /2012

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLA/0000981/2019	JAGANNATH MOHANTY @ BABLU	DILLIP KUMAR MOHAPATRA	KHANDAGIRI P.S. /697 /2019
		VS	VS	()
		STATE OF ODISHA		//
93	CRLA/0000982/2019	DEBRAJ @ BEDA MAJHI	PRASANT KUMAR MISHRA	BHAWANIPATNA SADAR /242 /2014
		VS	VS	()
		STATE OF ODISHA		//
94	CRLA/0000983/2019	BASANTA BARIK	JAYAKRISHNA MOHAPATRA	KULIANA /68 /2016
		VS	VS	()
		STATE OF ODISHA		//
95	CRLA/0000984/2019	GAURAHARI MUNDA	DEEPAK KUMAR SAHOO	HARICHANDANPUR /97 /2014
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMA/0000433/2019	MD.YAHYA RAMEEZ	ASHOK KUMAR MISHRA	DHANUPALI /452 /2018
		VS	VS	()
		STATE OF ORISSA		//
97	CRLMC/0003620/2019	SIVA SHANKAR BANARJEE	BIBHU PRASAD DAS	MAHILA P.S.(BBSR) /47 /2013
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0003621/2019	PRATAP CHANDRA DIKSHIT	SUSANTA KUMAR NATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMC/0003622/2019	SK.SAKIL	L.N.RAYATSINGH	LALBAG /276 /2019
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMC/0003623/2019	MANNATH KUMAR SAHU	SITIKANT MISHRA	/ /0
		VS	VS	()
		GANDHI SAHU		//
101	CRLMC/0003624/2019	CHARULATA PATTNAYAK	J.K.KHUNTIA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMC/0003625/2019	RAMESH KU.RATH	JAYAKRISHNA MOHAPATRA	/ /0
		VS	VS	()

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103	CRLMC/0003626/2019	DEBENDRA KU.MOHANTY BISWA MOHAN MOHANTY VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	// MALKANGIRI /110 /2017 ()
104	CRLMP/0001858/2019	ANANTA BASUDEV PUJAPANDA VS STATE OF ORISSA	MRITUNJAY BANERJEE VS	// / /0 ()
105	CRLMP/0001859/2019	EKA BEHERA VS STATE OF ODISHA	N.SAHANI VS	// / /0 ()
106	CRLMP/0001860/2019	TRIDESWARI JENA VS THE STATE OF ORISSA	PRATAP CHANDRA MISHRA VS	// / /0 ()
107	FAO/0001040/2019	MANAGING COMMITTEE OF GRAM PANCHAYAT, KALINGA SCHOOL VS STATE OF ODISHA	K.K.SWAIN VS	// / /0 ()
108	FAO/0001041/2019	HIMANSHU SEKHAR KHAMARI VS STATE OF ODISHA	K.K.SWAIN VS	// / /0 ()
109	FAO/0001042/2019	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD. VS	M.S.BURJINGE VS	// / /0 ()
110	FAO/0001043/2019	PRAMOD KU.SAHOO VS STATE OF ODISHA	KHIROD KUMAR ROUT VS	// / /0 ()
111	FAO/0001044/2019	RAMADHARI HOTA VS STATE OF ODISHA	K.K.SWAIN VS	// / /0 ()
112	FAO/0001045/2019	RIJINA SAI VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// / /0 ()
113	FAO/0001046/2019	BALIKA PRASAD VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// / /0 ()

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114	FAO/0001047/2019	FARIDA KHATUN VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
115	FAO/0001048/2019	MANAGING COMMITTEE OF DIHAKAKHADA VS STATE OF ODISHA	RAMA PRASAD, DIHAKAKHADA VS	// 0 //
116	FAO/0001049/2019	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA VS FAKIR BEHERA	MASSUR SINGH CO. LTD. VS	// 0 //
117	ITA/0000025/2019	PRINCIPAL COMMISSIONER OF INCOME TAX VS ORISSA STATE CIVIL SUPPLIES CORPORATION LTD.	USHABEN SWAPATA PATHY VS	// 0 //
118	LAA/0000114/2019	RAGHU BHUMIJ VS A.D.M.,ROURKELA	B.S.PANIGRAHI VS	// 0 //
119	MACA/0000999/2019	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. VS MAMATA SENAPATI	ADAM ALI KHAN VS	// 0 //
120	MACA/0001000/2019	ORIENTAL INSURANCE CO. LTD. VS USHARANI BEHERA @ SHRABANI	A.A.KHAN VS	// 0 //
121	MACA/0001001/2019	DIVISIONAL MANAGER, M/S.ORIENTAL INSURANCE CO. LTD. VS DANIEL EDWARD HARRIS	ADAM ALI KHAN VS	// 0 //
122	MACA/0001002/2019	BRANCH MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. VS NARAYAN SAHOO	ADAM ALI KHAN VS	// 0 //
123	MACA/0001003/2019	M/S.ORIENTAL INSURANCE CO. LTD. VS BISHNUPRIYA PANDA	ADAM ALI KHAN VS	// 0 //
124	MACA/0001004/2019	SURENDRA MOHANTY VS SARAT CH.RATH	M/S.J.R.DASH VS	// 0 //
125	MACA/0001005/2019	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	KEYA BHARI DAS	//

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		VS	VS	0
126	MACA/0001006/2019	PUSPANJALI SAMAL RABI CHANDRA DIGAL	RAMESH CH.PRADHAN	//
		VS	VS	0
127	MACA/0001007/2019	LALIT KU.PATRA PRAMOD PARIDA	RAMESH CH.PRADHAN	//
		VS	VS	0
128	MACA/0001008/2019	R.BANGARI NAIDU MANAGER, CLAIM (LEGAL), M/S. LIBERTY VIDEO CONSTRUCTION TD.	DEBENDRA KHO.	//
		VS	VS	0
129	RPFAM/0000317/2019	RASHMITA BARIK SANKAR BEHERA	SANTANU KUMAR SARANGI	//
		VS	VS	0
130	RPFAM/0000318/2019	BHAGYASRI BEHERA RAJIB KU.HOTTA	DIBYA JYOTI SAHHOO	//
		VS	VS	0
131	RSA/0000398/2019	RITA HOTTA SUSHREE GELHAMANI ROUT	APARESH BHOI	//
		VS	VS	0
132	RSA/0000399/2019	BENUDHAR ROUT NALINI SINGH	BIBHUTI BHUSAN MOHANTY	//
		VS	VS	0
133	RVWPET/0000441/2019	SANTILATA RAY JALABI SHAH	AUROVINDA MOHANTY	//
		VS	VS	0
134	RVWPET/0000442/2019	FOOD CORPN.OF INDIA DEBENDRA RAM	AUROVINDA MOHANTY	//
		VS	VS	0
135	RVWPET/0000443/2019	FOOD CORPN.OF INDIA HAREKRUSHNA SATPATHY	M/S.B.SATPATHY	//
		VS	VS	0
136	RVWPET/0000444/2019	PRASHANT PATRA CH. SURENDRA RAO	AGASTI KANUNGO	//
		VS	VS	0

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		RAILWAYS		//
137	WA/0000704/2019	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
		DR.MRS.M.SANJANA		//
138	WA/0000705/2019	CHARITRANANDA SAHOO	PRATAP CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
139	WA/0000706/2019	NAKULA CH.PATRA	PRATAP CHANDRA MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
140	WA/0000707/2019	A.O.,WESCO UTILITY, BURLA	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
		SANTOSH KU.PATEL		//
141	WA/0000708/2019	M/S.SHYAM HULLER AND FLOUR MILL	DAYANANDA MOHAPATRA	//
		VS	VS	0
		COLLECTOR AND DM, BARAGARH		//
142	WA/0000709/2019	MALATILATA ROUT @ NAYAK	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
143	WP(C)/0029296/2019	ANITA MALIK	M/S.SUMANTA KU.NAYAK	//
		VS	VS	0
		THE COLLECTOR,KENDRAPARA		//
144	WP(C)/0029297/2019	MARY TETE	M/S.NIRMAL RANJAN ROUSTRAY	//
		VS	VS	0
		UNION OF INDIA		//
145	WP(C)/0029298/2019	MANJUBALA SAMAL	M/S.SURESH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
146	WP(C)/0029299/2019	SWAPANANANDA SABAT	M/S. ANJAN KU.BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
147	WP(C)/0029300/2019	SUDHANSU MOHAN DHAL	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//

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148	WP(C)/0029301/2019	NIRANJAN MOHAPATRA VS THE STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
149	WP(C)/0029302/2019	HEMANTA KUMAR DALAI VS STATE OF ODISHA	M/S. PRAFULLA KUMAR MOHAPATRA VS	// 0 //
150	WP(C)/0029303/2019	DAMBARU DHAR PADHI VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
151	WP(C)/0029304/2019	KHATU CHARA BISWAL VS STATE OF ODISHA	M/S.MAYADHAR MISHRA VS	// 0 //
152	WP(C)/0029305/2019	MANAS RANJAN PANDA VS DISTRICT CUM SESSIONS JUDGE SONEPUR	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
153	WP(C)/0029306/2019	SANJAY PRUSTY VS STATE OF ODISHA	M/S.RUDRA NARAYAN PARIJA VS	// 0 //
154	WP(C)/0029307/2019	BANABIHARI NAYAK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
155	WP(C)/0029308/2019	TIKESWARI ORAM VS STATE OF ODISHA	M/S.RUDRA NARAYAN PARIJA VS	// 0 //
156	WP(C)/0029309/2019	SURENDRA KUMAR MOHARANA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
157	WP(C)/0029310/2019	NIRMAL BEHERA VS STATE OF ODISHA	M/S.N.SAHANI VS	// 0 //
158	WP(C)/0029311/2019	NARENDRA PRASAD DAS VS STATE OF ODISHA	M/S.SUSHANTA KUMAR MISHRA VS	// 0 //
159	WP(C)/0029312/2019	BISHNU PRASAD JETHY	BISWABIHARI MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0029313/2019	GANESH PRASAD PATI	M/S. PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE TRANSPORT COMMISSIONER CUTTACK		//
161	WP(C)/0029314/2019	BISHNU PRASAD JETHY	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0029315/2019	LAKSHMIDHAR PANDIT	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0029316/2019	BHIMSEN SAHOO	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0029317/2019	PRAMILA SWAIN	A.B.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0029318/2019	PROMODINI SAHOO	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0029319/2019	PRASANNA KUMAR PRADHAN	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0029320/2019	CHANDRIKA BEHERA	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0029321/2019	BIRANCHI NARAYAN MOHANTY	M/S.SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0029322/2019	SUBHRANSU SEKHAR DAS	M/S. CHANDAN KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0029323/2019	MAHESWAR BARIK	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0029324/2019	STATE OF ODISHA PRAVA RANJAN MISHRA VS	M/S.CHINMAYA KUMAR NAYAK VS	// // 0
172	WP(C)/0029325/2019	STATE OF ODISHA ARABINDA PANI VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
173	WP(C)/0029326/2019	STATE OF ODISHA HARENDRA NARAYAN DAS VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
174	WP(C)/0029327/2019	STATE OF ODISHA BAIRAGI CHARAN SALA VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
175	WP(C)/0029328/2019	STATE OF ODISHA SUBHRANSU SEKHAR PATI VS	M/S.GOKULANANDA PADHI VS	// // 0
176	WP(C)/0029329/2019	THE UNDER SECRETARY (S.A.1) PADMANAV PADHI VS	M/S.GOKULANANDA PADHI VS	// // 0
177	WP(C)/0029330/2019	STATE OF ODISHA ANANTA CHARAN TRIPATHY VS	M/S.MANOJ PANIGRAHI VS	// // 0
178	WP(C)/0029331/2019	STATE OF ODISHA DR.BADRI NARAYAN MISHRA VS	M/S.DEBASIS TRIPATHY VS	// // 0
179	WP(C)/0029332/2019	THE REGISTRAR THE ODISHA ADMINISTRATIVE TRIBUNAL TRILOCHAN SENAPATI VS	M/S. DEBADUTTA SETHI VS	// // 0
180	WP(C)/0029333/2019	STATE OF ODISHA DR.BADRI NARAYAN MISHRA VS	M/S.DEBASIS TRIPATHY VS	// // 0
181	WP(C)/0029334/2019	THE REGISTRAR THE ODISHA ADMINISTRATIVE TRIBUNAL RAGHUNATH SETHI VS CENTRAL INFORMATION COMMISSIONER	M/S.SUMANTA KUMAR NAYAK VS	// // 0 //

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FILING REPORT AS ON :31/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0029335/2019	DEBENDRA GOCHHI VS ADDL.COMMISSIONER SETTLEMENT AND CONSOLIDATION	M/S.DINESH KUMAR MOHANTY VS	// 0 //
183	WP(C)/0029336/2019	DEBENDRA GOCHHI VS ADDL.COMMISSIONER ,SETTLEMENT AND CONSOLIDATION	M/S.DINESH KUMAR MOHANTY VS	// 0 //
184	WP(C)/0029337/2019	SHANKAR PATTANAYAK VS STATE OF ODISHA	M/S.SURYAKANTA DASMOHAPATRA VS	// 0 //
185	WP(C)/0029338/2019	MAMATA MOHARANA VS CHIEF EXECUTIVE OFFICER	M/S.D.C. SWAIN VS	// 0 //
186	WP(C)/0029339/2019	BINAPANI JENA @ BAUGH VS STATE OF ODISHA	M/S. SURYAKANTA DASMOHAPATRA VS	// 0 //
187	WP(C)/0029340/2019	DHARANIDHAR BALABANTARAY VS STATE OF ODISHA	M/S.P.K.RATH-1 VS	// 0 //
188	WP(C)/0029341/2019	RAMA CHANDRA MALLICK VS STATE OF ORISSA	M/S.KALPATARU MISHRA VS	// 0 //
189	WP(C)/0029342/2019	GHANASHYAM GOND VS STATE OF ODISHA	M/S.MANAS RANJAN PADHI VS	// 0 //
190	WP(C)/0029343/2019	SUBHASHREE MALLICK VS STATE OF ORISSA	M/S.SMRUTI RANJAN PATI VS	// 0 //
191	WP(C)/0029344/2019	BANASRI SAHOO VS STATE OF ODISHA	M/S.MANAS RANJAN PADHI VS	// 0 //
192	WP(C)/0029345/2019	PARAMESWAR SING RAJPUT VS STATE OF ODISHA	M/S.MANAS RANJAN PADHI VS	// 0 //
193	WP(C)/0029346/2019	BANANI BEHERA	M/S.SMRUTI RANJAN PATI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0029347/2019	ASHOK PADHY	M/S.MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0029348/2019	JALABI SAHA @ BRAJAKISHORE ROUT	M/S.AUROVINDA MOHANTY	//
		VS	VS	0
		FOOD CORPORATION OF INDIA		//
196	WP(C)/0029349/2019	SRIPATI BISWAL	M/S.B.S.TRIPATHY-1	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0029350/2019	RUPASHREE PATTANAYAK	M/S.SUBRATA PANDA	//
		VS	VS	0
		HINDUSTAN PETROLEUM CORPORATION LTD.		//
198	WP(C)/0029351/2019	SUSHANTA KUMAR LENKA	M/S.B.S.TRIPATHY-1	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0029352/2019	SULOCHANA SWAIN	M/S.RABINDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0029353/2019	HARISH CHANDRA RATH	M/S.TARANANDA PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0029354/2019	ABHIMANYU MISHRA	M/S.DILLIP KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0029355/2019	PRAFULLA KUMAR DAS	M/S.J.K.MISHRA-2	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0029356/2019	SAMBALPUR SIDTRICT CHURCHES UNION	PRATYUSHA NAIDU	//
		VS	VS	0
		STATE OF ORISSA		//
204	WP(C)/0029357/2019	BHAASKAR CHANDRA GHADAI	M/S.BIRAJA PRASANNA DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0029358/2019	STATE OF ODISHA CHITRASEN KATHAR VS	M/S.B.SAMANTARAY VS	// // 0
206	WP(C)/0029359/2019	STATE OF ODISHA ASHIM RANJAN KHATUA VS	M/S.N.SAHANI VS	// // 0
207	WP(C)/0029360/2019	STATE OF ODISHA PRANAB KUMAR JENA VS	M/S.N.SAHANI VS	// // 0
208	WP(C)/0029361/2019	COLLECTOR BALASORE MANORANJAN NANDA VS	M/S. BISWABIHARI MOHANTY VS	// // 0
209	WP(C)/0029362/2019	STATE OF ODISHA PRAKASH CHANDRA KAR VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
210	WP(C)/0029363/2019	STATE OF ODISHA SARANGA BEHERA VS	J.R.DASH VS	// // 0
211	WP(C)/0029364/2019	COLLECTOR, PURI DHANESWAR CHHATRIA VS	M/S.B. SAMANTRAY VS	// // 0
212	WP(C)/0029365/2019	STATE OF ODISHA BIKRAM BISIMAJHI VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
213	WP(C)/0029366/2019	REVENUE DIVISIONAL COMMISSIONER (S.D) CHAKRADHAR NAIK VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
214	WP(C)/0029367/2019	STATE OF ODISHA BRUNDABAN MAHAKUR VS	M/S.P.K.PATTANAYAK VS	// // 0
215	WP(C)/0029368/2019	STATE OF ODISHA CHANDRADHWAJ BEHERA VS TATA MOTORS FINANCE LTD.	M/S. NIRMAL CHANDRA MOHANTY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0029369/2019	BINAPANI BEHERA VS STATE OF ODISHA	M/S.GOURANGA CHARAN MOHAPATRA VS	// 0 //
217	WP(C)/0029370/2019	BARENDRA KUMAR DAS VS STATE OF ODISHA	M/S. BISWARANJAN DALAI VS	// 0 //
218	WP(C)/0029371/2019	DEBASISH DEY VS BANKING OMBUDSMAN, BBSR	J.R.DASH VS	// 0 //
219	WP(C)/0029372/2019	MUNU BISSAL VS STATE OF ODISHA	M/S.SAMIR KUMAR MISHRA VS	// 0 //
220	WP(C)/0029373/2019	NIRANJAN PALAI VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	// 0 //
221	WP(C)/0029374/2019	DHULIRAM SAHOO VS ELECTION AUTHORITY CUM EXECUTIVE ENGINEER, PURI	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
222	WP(C)/0029375/2019	SHAIKH OLLI MAHAMMOD VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
223	WP(C)/0029376/2019	LOPAMUDRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
224	WP(C)/0029377/2019	BENUDHAR SE VS ADDL. COMMISSIONER	M/S.J.PRADHAN VS	// 0 //
225	WP(C)/0029378/2019	SUSANTA KUMAR MISHRA VS ORISSA STATE ADMINISTRATIVE TRIBUNAL, CUTTACK	RAJANI CHANDRA MOHANTY VS	// 0 //
226	WP(C)/0029379/2019	PRAKASH ROUSTRAY VS STATE OF ODISHA	M/S.ALOK KUMAR MOHAPATRA VS	// 0 //
227	WP(C)/0029380/2019	DR.CHOUDHURY SIDHARTHA MISHRA	RAJANI CHANDRA MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
228	WP(C)/0029381/2019	ORISSA STATE ADMINISTRATIVE TRIBUNAL, CUTTACK RASHMITA MOHAPATRA	M/S.NIROD KU.SAHU	//
		VS	VS	0
229	WP(C)/0029382/2019	ADDL. COMMISSIONER RABI NARAYAN MISHRA	RAJANI CHANDRA MOHANTY	//
		VS	VS	0
230	WP(C)/0029383/2019	ORISSA STATE ADMINISTRATIVE TRIBUNAL,CUTTACK NARAYANA PATRA	RAJANI CHANDRA MOHANTY	//
		VS	VS	0
231	WP(C)/0029384/2019	ORISSA SAT, CUTTACK LABANYABATI PARIDA	M/S.NIROD KU.SAHU	//
		VS	VS	0
232	WP(C)/0029385/2019	ADDL. COMMISSIONER MINATI TRIPATHY	RAJANI CHANDRA MOHANTY	//
		VS	VS	0
233	WP(C)/0029386/2019	ORISSA SAT BINDU PANDA	RAJANI CHANDRA MOHANTY	//
		VS	VS	0
234	WP(C)/0029387/2019	ORISSA SAT, CUTTACK SUDARSHAN KHATUA	M/S.PRAVASH CH.JENA	//
		VS	VS	0
235	WP(C)/0029388/2019	STATE OF ODISHA RINKUMA PRADHAN	TRILOCHAN BARIK	//
		VS	VS	0
236	WP(C)/0029389/2019	STATE OF ODISHA KHIROD BEHERA	M/S.L.K.MOHANTY	//
		VS	VS	0
237	WP(C)/0029390/2019	STATE OF ORISSA ASHOK KUMAR NATH	BANSHIDHAR BAUG	//
		VS	VS	0
238	WP(C)/0029391/2019	THE ODISHA STATE HOUSING BOARD, BBSR HAREKRISHNA BEHERA	M/S.L.K.MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0029392/2019	STATE OF ORISSA DILLIP KUMAR PATRA VS	ALOK KUMAR DAS VS	// // 0
240	WP(C)/0029393/2019	THE CHIEF OPERATING OFFICER, DHAMRA PORT COMPANY LTD PITAMBAR JENA VS	M/S.L.K.MOHANTY VS	// // 0
241	WP(C)/0029394/2019	STATE OF ODISHA SITARANI BARIK VS	M/S.L.K.MOHANTY VS	// // 0
242	WP(C)/0029395/2019	STATE OF ODISHA PANCHANAN PUJAPANDA VS	M/S.SAROJ KUMAR PADHY VS	// // 0
243	WP(C)/0029396/2019	STATE OF ODISHA RAHINA BIBI VS	M/S.SAROJ KUMAR PADHY VS	// // 0
244	WP(C)/0029397/2019	STATE OF ODISHA SANJULATA BARIK VS	M/S. DEBASIS PUROHIT VS	// // 0
245	WP(C)/0029398/2019	STATE OF ODISHA HASINA BIBI VS	SAROJ KUMAR PADHY VS	// // 0
246	WP(C)/0029399/2019	STATE OF ODISHA MINATI SWIAN VS	SAROJ KUMAR PADHY VS	// // 0
247	WP(C)/0029400/2019	STATE OF ODISHA SK.SAMIRUDDIN VS	SAROJ KUMAR PADHY VS	// // 0
248	WP(C)/0029401/2019	STATE OF ODISHA SUBHADRA PRADHAN VS	SIDHESWAR MALLIK VS	// // 0
249	WP(C)/0029402/2019	STATE OF ORISSA SATYANARAYAN PUJARI VS THE DEPUTY REGISTRAR ORISSA STATE ADMINISTRATIVE TRIBUNAL	M/S.SURYA NARAYAN SATPATHY VS	// // 0 //

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FILING REPORT AS ON :31/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0029403/2019	MANTI SINGH VS RTO, KEONJHAR	P.R.SINGH VS	// 0 //
251	WP(C)/0029404/2019	PRAGYAN PRIYADARSINI SAHOO VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
252	WP(C)/0029405/2019	SATYANARAYAN PUJARI VS THE DEPUTY REGISTRAR ORISSA STATE ADMINISTRATION TRIBUNAL	M/S.SURYA NARAYAN SATPATHY VS	// 0 //
253	WP(C)/0029406/2019	AKHTAR MAHAMMED VS SECRETARY, ODISHA INFORMATION COMMISSION	P.R.CHHATOI VS	// 0 //
254	WP(C)/0029407/2019	PABITRA PARAJA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
255	WP(C)/0029408/2019	PANCHALI SAHOO VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
256	WP(C)/0029409/2019	GOPABANDHU SARANGI VS MD, LABOURNET SERVICES INDIA PVT LTD	K.K.SWAIN VS	// 0 //
257	WP(C)/0029410/2019	NARAYAN ROUT VS UNION OF INDIA	M/S. BASUDEV PUJARI VS	// 0 //
258	WP(C)/0029411/2019	GIRISH CHANDRA RATH VS COMMISSIONER CUM SECRETARY	M/S.S.K.NAYAK-2 VS	// 0 //
259	WP(C)/0029412/2019	MANTI SINGH VS RTO, ANGUL	P.R.SINGH VS	// 0 //
260	WP(C)/0029413/2019	SIBANI BEHERA VS STATE OF ODISHA	M/S.SAMEER KU DAS VS	// 0 //
261	WP(C)/0029414/2019	KALPANA KAR	RAMAKANTA NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		DISTRICT SUB REGISTRAR, JHARSUGUDA		//
262	WP(C)/0029415/2019	GIRISH CHANDRA RATH	M/S.S.K.NAYAK-2	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY		//
263	WP(C)/0029416/2019	CHANDRAKANTA PARHI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0029417/2019	BIJAY KUMAR SWAIN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0029418/2019	JACOB CH LIMA	TAPAN KUMAR BISWAL	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY TO GOVT		//
266	WP(C)/0029419/2019	TAPASWINI GHADEI@DAS	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0029420/2019	RABINDRA KUMAR PRADHAN	M/S.J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0029421/2019	JYOTI RANJAN JENA	M/S.J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0029422/2019	AKSHYA KUMAR MOHANTY	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0029423/2019	SACHIMANI PAIKRAY	SURESH KUMAR CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0029424/2019	PRASANTA KUMAR MOHAPATRA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0029425/2019	JHUNUMANI KHILAR	M/S.J.K.KHUNTIA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0029426/2019	STATE OF ODISHA SUBRAT KUMAR PATRNAIK VS	PRAFULLA KUMAR RATH VS	// // 0
274	WP(C)/0029427/2019	STATE OF ODISHA ARUN KUMAR SAHANI VS	M/S.J.K.KHUNTIA VS	// // 0
275	WP(C)/0029428/2019	STATE OF ODISHA RAMA DEI VS	DEBENDRA KUMAR SAHOO 1 VS	// // 0
276	WP(C)/0029429/2019	UTKAL UNIVERSITY ASHOK KUMAR MOHANTY VS	M/S.SAMEER KU DAS VS	// // 0
277	WP(C)/0029430/2019	STATE OF ODISHA SUJIT KUMAR DAS VS	M/S. J.K.KHUNTIA VS	// // 0
278	WP(C)/0029431/2019	STATE OF ODISHA CHITTARANJAN MOHAPATRA VS	M/S.J.K.KHUNTIA VS	// // 0
279	WP(C)/0029432/2019	STATE OF ODISHA MANOJ KUMAR SAHOO VS	M/S.J.K.KHUNTIA VS	// // 0
280	WP(C)/0029433/2019	STATE OF ODISHA SUDAM CHANDRA BARIK VS	M/S.AGASTI KANUNGO VS	// // 0
281	WP(C)/0029434/2019	STATE OF ORISSA SITIKANTA MISHRA VS	M/S.J.K.KHUNTIA VS	// // 0
282	WP(C)/0029435/2019	STATE OF ODISHA RASHMIPRAVA MISHRA VS	DEBENDRA KUMAR SAHOO 1 VS	// // 0
283	WP(C)/0029436/2019	UTKAL UNIVERSITY KONARK CEMENTS AND ASBESTOS LTD. VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP.	M/S.PRAFULLA KUMAR RATH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0029437/2019	SRUSTIDHAR PADHIARY VS STATE OF ODISHA	M/S.J.K.KHUNTIA VS	// 0 //
285	WP(C)/0029438/2019	PURNA CHANDRA DAS VS STATE OF ORISSA	M/S.AGASTI KANUNGO VS	// 0 //
286	WP(C)/0029439/2019	SANTOSH KUMAR JENA VS STATE OF ODISHA	M/S.SUKANTA KUMAR MISHRA VS	// 0 //
287	WP(C)/0029440/2019	SASIKANTA DAS VS STATE OF ODISHA	M/S.J.K.KHUNTIA VS	// 0 //
288	WP(C)/0029441/2019	EE (ELECTRICAL), CESU ODISHA VS TILOTAMA SAHOO	DEBARANJAN RAY VS	// 0 //
289	WP(C)/0029442/2019	PURUSOTTAM PATRA VS STATE OF ORISSA	M/S.AGASTI KANUNGO VS	// 0 //
290	WP(C)/0029443/2019	MANOJAY JENA VS STATE OF ODISHA	M/S.J.K.KHUNTIA VS	// 0 //
291	WP(C)/0029444/2019	BISWANATH MOHAPATRA VS STATE OF ODISHA	M/S.J.K.KHUNTIA VS	// 0 //
292	WP(C)/0029445/2019	DR. CHANDRA SEKHAR MISHRA VS STATE OF ODISHA	M/S. SAMEER KUMAR DAS VS	// 0 //
293	WP(C)/0029446/2019	KETAKI CHAKRA VS THE COLLECTOR, KEONJHAR	M/S L BHUYAN VS	// 0 //
294	WP(C)/0029447/2019	DIBYA LOCHAN BARIK VS STATE OF OFISSA	M/S.AGASTI KANUNGO VS	// 0 //
295	WP(C)/0029448/2019	JAJENDRA NAYAK	G.K.TRIPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0029449/2019	RABINDRANATH MADHEI	M/S.J.K.KHUTNIA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0029450/2019	LOKANATH SAMAL	SAROJ KUMAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0029451/2019	CHANDRA SEKHAR ROUT	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ORISSA		//
299	WP(C)/0029452/2019	MANORANJAN BARIK	M/S.J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0029453/2019	GOBINDA CHANDRA PANDA	JIBANANDA MOHANTY	//
		VS	VS	0
		COLLECTOR-CUM-ARBITRATOR,NHAI		//
301	WP(C)/0029454/2019	BISWAKALYAN MAYEE DAS	M/S.J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0029455/2019	GANAPATI SAHU	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0029456/2019	SUJIT KUMAR MOHANTY	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ORISSA		//
304	WP(C)/0029457/2019	BIJAY KUMAR SAHU	M/S.SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0029458/2019	KRISHNA MOHAN SUNDARRAY	HARA PRASAD RATH	//
		VS	VS	0
		BANKING OMBUDSMAN, RBI		//
306	WP(C)/0029459/2019	ASHOK KUMAR SAHU	M/S.J.K.KHUNTIA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0029460/2019	STATE OF ODISHA AJGAR KHAN VS	AGASTI KANUNGO VS	// // 0
308	WP(C)/0029461/2019	STATE OF ORISSA OM PRAKASH SAHU VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
309	WP(C)/0029462/2019	D.G.AND I.G.OF POLICE SARAT CHANDRA SAHOO VS	M/S.J.K.KHUNTIA VS	// // 0
310	WP(C)/0029463/2019	STATE OF ODISHA SANJAY KUMAR SAHOO VS	M/S. VS	// // 0
311	WP(C)/0029464/2019	PRINCIPAL SECY, GOVT KRUTINATH ROUT VS	AGASTI KANUNGO VS	// // 0
312	WP(C)/0029465/2019	STATE OF ORISSA BASANTA KUMAR NAYAK VS	M/S.J.K.KHUNTIA VS	// // 0
313	WP(C)/0029466/2019	STATE OF ODISHA MALAYA KUMAR MALIK VS	M/S.J.K.KHUNTIA VS	// // 0
314	WP(C)/0029467/2019	STATE OF ODISHA PRATAP KISHOR ROUT VS	AGASTI KANUNGO VS	// // 0
315	WP(C)/0029468/2019	STATE OF ORISSA BIJAY KRISHNA MANDAL VS	SAROJ KUMAR PADHY VS	// // 0
316	WP(C)/0029469/2019	STATE OF ODISHA BIGYAN KUMAR PRADHAN VS	M/SDAYANIDHI MOHANTY VS	// // 0
317	WP(C)/0029470/2019	BM , BANK OF BARODA,PARADEEP,JAGATSINGHPUR MANORANJAN NAYAK VS	M/S.J.K.KHUNTIA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0029471/2019	M/S.KRISHNA CONSTRUCTION VS ODISHA STATE POLICE HOUSING AND WELFARE CORP.LTD.	GOURI MOHAN RATH VS	// 0 //
319	WP(C)/0029472/2019	TARANISEN ROUT VS STATE OF ORISSA	AGASTI KANUNGO VS	// 0 //
320	WP(C)/0029473/2019	PRABHASINI BEHURA VS STATE OF ODISHA	M/S.J.K.KHUNTIA VS	// 0 //
321	WP(C)/0029474/2019	ASHOK KUMAR SAHOO VS STATE OF ODISHA	M/S.SUDHANSU SEKHAR PRATAP VS	// 0 //
322	WP(C)/0029475/2019	PRASAN KUMAR SWAIN VS STATE OF ODISHA	M/S.J.K.KHUNTIA VS	// 0 //
323	WP(C)/0029476/2019	CHANDRA PRAVA MOHANTY VS STATE OF ODISHA	PRASANT KUMAR DAS VS	// 0 //
324	WP(C)/0029477/2019	KRUSHNA CHANDRA SAHU VS SATISH KUMAR FUNDANANI	TUKUNA KUMAR MISHRA VS	// 0 //
325	WP(C)/0029478/2019	BIDYANATH POTHAL VS NARANA DAS	KUKUMINA MOHANTY VS	// 0 //
326	WP(C)/0029479/2019	SARAT CHANDRA NAYAK VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
327	WP(C)/0029480/2019	DIRENDRA KUMAR ROUT VS STATE OF ODISHA	M/S.J.K.KHUNTIA VS	// 0 //
328	WP(C)/0029481/2019	PRAHALLAD CHANDRA BARIK VS STATE OF ODISHA	M/S.J.K.KHUNTIA VS	// 0 //
329	WP(C)/0029482/2019	PADMALAYA TRIPATHY	M/S.SUDHANSU SEKHAR PRATAP	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0029483/2019	PURNA CHANDRA PRUSTY	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0029484/2019	SURESH KUMAR PARIDA	M/S.J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0029485/2019	M/S.KRISHNA CONSTRUCTION	GOURI MOHAN RATH	//
		VS	VS	0
		ODISHA STATE POLICE HOUSING AND WELFARE CORP.LTD.		//
333	WP(C)/0029486/2019	BIJAYA KETAN SETHY	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0029487/2019	M/S.KRISHNA CONSTRUCTION	GOURI MOHAN RATH	//
		VS	VS	0
		ODISHA STATE POLICE HOUSING AND WELFARE CORP.LTD.		//
335	WP(C)/0029488/2019	HIMANSHU SEKHAR JENA	M/S.J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0029489/2019	RUDRA NARAYAN HOTA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0029490/2019	ORISSA MERCHANDISE (P) LTD	S.S.RAO	//
		VS	VS	0
		THE EE (ELECT), NESCO UTILITY		//
338	WP(C)/0029491/2019	PRAHALAD MALIK	M/S.J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0029492/2019	BASANTI PRAVA SAMANTRAY	M/S. R.N MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0029493/2019	UPENDRA LAL MAHAL	M/S.J.K.KHUNTIA	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0029494/2019	STATE OF ODISHA RATNAMANI MALLIK VS	DIPTENDU SUNDAR RAY VS	// // 0
342	WP(C)/0029495/2019	CEO-CUM-A.O, TATA MOTORS FINANCE LTD. SARAT KUMAR SAHOO VS	M/S.J.K.KHUNTIA VS	// // 0
343	WP(C)/0029496/2019	STATE OF ODISHA GOBARDHAN KANHAR VS	M/S.R.N MISHRA VS	// // 0
344	WP(C)/0029497/2019	STATE OF ODISHA BASANTA KUMAR MOHAPATRA VS	SANTOSH KUMAR NANDA VS	// // 0
345	WP(C)/0029498/2019	STATE OF ORISSA MANOJ KU.SAHU VS	AGASTI KANUNGO VS	// // 0
346	WP(C)/0029499/2019	STATE OF ORISSA SANTOSH KUMAR CHOUDHURY VS	P.N.MAHANTY VS	// // 0
347	WP(C)/0029500/2019	STATE OF ODISHA JAYANTIMANI NAYAK VS	UMAKANT SAHOO VS	// // 0
348	WP(C)/0029501/2019	STATE OF ORISSA KAJAL DAS VS	AGASTI KANUNGO VS	// // 0
349	WP(C)/0029502/2019	STATE OF ORISSA DHARMANANDA BARAL VS	M/S.SAMEER KU DAS VS	// // 0
350	WP(C)/0029503/2019	STATE OF ODISHA CHANDRABHANU DEEP VS	M/S SITIKANT MISHRA VS	// // 0
351	WP(C)/0029504/2019	STATE OF ODISHA RAMA CHANDRA BISWAL VS THE COLLECTOR, KENDRAPARA	BIKRAM KESHARI BAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0029505/2019	SRI JAYDURGA THAKURANI BIJE KASAFALASANTOSH KUMAR NANDA VS	VS	// 0
353	WP(C)/0029506/2019	SRI JAYDURGA THAKURANI BIJE MAHOSMITA PANDA VS	M/S.SAMEER KU DAS VS	// // 0
354	WP(C)/0029507/2019	STATE OF ODISHA DHARMANANDA MALLIK VS	UMAKANT SAHOO VS	// // 0
355	WP(C)/0029508/2019	STATE OF ODISHA RAMA CHANDRA RANA VS	AGASTI KANUNGO VS	// // 0
356	WP(C)/0029509/2019	STATE OF ORISSA GAGANA PRADHAN VS	M/S.BIBEKANANDA BHUYAN VS	// // 0
357	WP(C)/0029510/2019	STATE OF ODISHA PRADIP KUMAR NANDA VS	M/S.MANOJ KUMAR PATI VS	// // 0
358	WP(C)/0029511/2019	STATE OF ODISHA GOURANGA MANDAL VS	AGASTI KANUNGO VS	// // 0
359	WP(C)/0029512/2019	STATE OF ORISSA BHARAT CH.LENKA VS	BIKRAM KESHARI BAL VS	// // 0
360	WP(C)/0029513/2019	E.O.CUM BDO, MARSHAGHAI KEDAR KU.PANDA VS	AGASTI KANUNGO VS	// // 0
361	WP(C)/0029514/2019	STATE OF ORISSA KARTIKA KHARA VS	M/S S N SHARMA VS	// // 0
362	WP(C)/0029515/2019	STATE OF ODISHA TUSARA RANJAN PATRA VS	M/S. SAMEER KUMAR DAS VS	// // 0
363	WP(C)/0029516/2019	STATE OF ODISHA TECTONIC ENGINEERING COMPANY	M/S.BIJAYA KUMAR PARIDA	// //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		CHAIRMAN PARADIP PORT TRUST		//
364	WP(C)/0029517/2019	HEMANTA KUMAR SAHOO	DAYANANDA MOHAPATRA	//
		VS	VS	0
		STAMP COLLECTOR AND DISTRICT SUB-REGISTER		//
365	WP(C)/0029518/2019	P V R MOHAN RAO	M/S. BHABANI PRASAD SAMAL	//
		VS	VS	0
		UNION OF INDIA		//
366	WP(C)/0029519/2019	SUPRAVA NAYAK@SUPRAVA ROUT	RABINARAYAN NAYAK	//
		VS	VS	0
		CESU ORISSA		//
367	WP(C)/0029520/2019	DR.ASHOK KUMAR PATTNAIK	M/S.RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0029521/2019	TAPAS RANA	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ORISSA		//
369	WP(C)/0029522/2019	CHIDANANDA MAHAKUL	M/S.SAMEER KUMAR DAS	//
		VS	VS	0
		WESCO UTILITY,SAMBALPUR		//
370	WP(C)/0029523/2019	GEETA SAHOO	S.K.NAYAK -2	//
		VS	VS	0
		COMMISSIONER CUM SECY.TO GOVT.		//
371	WP(C)/0029524/2019	DINABANDHU SETHY	M/S S N SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0029525/2019	KAMAL KISHORE NAIK	M/S. RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0029526/2019	DEBASISH SATAPATHY	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ORISSA		//
374	WP(C)/0029527/2019	SANTOSH KUMAR SARANGI	M/S.KRISHHNA CHANDRA SAHU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0029528/2019	STATE OF ODISHA ARUN KUMAR PARIDA VS	M/S.RANJIT SAMAL VS	// // 0
376	WP(C)/0029529/2019	STATE OF ODISHA RABINDRA KU.BISWAL VS	M/S.S.K.NAYAK-2 VS	// // 0
377	WP(C)/0029530/2019	COMMISSIONER CUM SECY. TO GOVT. KASINATH MOHANTY VS	AGASTI KANUNGO VS	// // 0
378	WP(C)/0029531/2019	STATE OF ORISSA NARAYAN CHANDRAKAR VS	M/S.RANJIT SAMAL VS	// // 0
379	WP(C)/0029532/2019	STATE OF ODISHA MANORANJAN MOHANTY VS	M/S.SAMEER KUMAR DAS VS	// // 0
380	WP(C)/0029533/2019	STATE OF ODISHA UTTARA PAL VS	M/S.RANJIT SAMAL VS	// // 0
381	WP(C)/0029534/2019	STATE OF ODISHA GAYADHAR PRADHAN VS	TOPINATH MISHRA VS	// // 0
382	WP(C)/0029535/2019	STATE OF ODISHA BADRINATH BEHERA VS	M/S.JANAKIKANTA MAHAPATRA VS	// // 0
383	WP(C)/0029536/2019	COMMISSIONER OF ENDOWMENTS MAYADHAR BHUYAN VS	ABHIRAM SWAIN VS	// // 0
384	WP(C)/0029537/2019	STATE OF ODISHA RATIKANTA BISWAL VS	AGASTI KANUNGO VS	// // 0
385	WP(C)/0029538/2019	STATE OF ORISSA BIPIN BIHARI BARAH VS	M/S.RANJIT SAMAL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0029539/2019	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	M/S BASUDEV BARIK VS	// 0 //
387	WP(C)/0029540/2019	DINABANDHU SARANGI VS STATE OF ODISHA	M/S.PRADANTA KUMAR NANDA VS	// 0 //
388	WP(C)/0029541/2019	RAJESH KUMAR HOTA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
389	WP(C)/0029542/2019	GAUTAM JENA VS STATE OF ORISSA	AGASTI KANUNGO VS	// 0 //
390	WP(C)/0029543/2019	SRIDHAR CHARAN DAS VS COMMISSIONER, LAND RECORDS AND SETTLEMENT	M/S.S.K.NAYAK - 2 VS	// 0 //
391	WP(C)/0029544/2019	M/S.TAJ CONSTRUCTIONS VS UNION OF INDIA	M/S.PRADIPTA VERMA VS	// 0 //
392	WP(C)/0029545/2019	BALAKRISHNA PRADHAN VS UNION OF INDIA	BIKRAM CHANDRA GHADEI VS	// 0 //
393	WP(C)/0029546/2019	BIPIN HARIJAN VS STATE OF ORISSA	SURYAKANTA DWIBEDI VS	// 0 //
394	WP(C)/0029547/2019	SAPAN BERA VS STATE OF ORISSA	AGASTI KANUNGO VS	// 0 //
395	WP(C)/0029548/2019	SUSILA SETH VS THE CHAIRMAN CLAIMS COMMISSION	M/S. XXX VS	// 0 //
396	WP(C)/0029549/2019	KASINATH SAMAL VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
397	WP(C)/0029550/2019	GAGAN BIHARI SAMAL	M/S BASUDEV BARIK	//

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FILING REPORT AS ON :31/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0029551/2019	SABITARANI NAYAK	M/S.TAPAN NAYAK	//
		VS	VS	0
		COLLECTOR CUTTACK		//
399	WP(C)/0029552/2019	DILLIP KU.PANDA	M/S.S.K.NAYAK-2	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0029553/2019	rites kumar mohanty	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ORISSA		//
401	WP(C)/0029554/2019	RADHA SWAIN@RADHA SHYAM SWAIN	TAPAS KU.ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0029555/2019	ANIRUDDHA ACHARYA	M/S.S.K. NAYAK-2	//
		VS	VS	0
		COMMISSIONER-CUM-SECRETARY		//
403	WP(C)/0029556/2019	KAMALA KANTA CHAND	M/S.RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0029557/2019	ARNADA SANKAR MOHANTY	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ORISSA		//
405	WP(C)/0029558/2019	BRAMHANANDA NAYAK	M/S.S.K.NAYAK - 2	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0029559/2019	NABINA KISHORE MAHANANDA	M/S.RAVISANKAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0029560/2019	GOBINDA CHANDRA MAHALA	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ORISSA		//
408	WP(C)/0029561/2019	MANIKLAL SAHU	M/S.RANJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0029562/2019	STATE OF ODISHA KANHU CHARAN RANA VS	BIBHUTI KESHARI BISWAL VS	// // 0
410	WP(C)/0029563/2019	STATE OF ODISHA SATYA NARAYAN MOHANTY VS	AGASTI KANUNGO VS	// // 0
411	WP(C)/0029564/2019	STATE OF ODISHA NABA KUMAR DAS VS	M/S SAROJ KUMAR PADHY VS	// // 0
412	WP(C)/0029565/2019	STATE OF ODISHA MAHENDRA KUMAR BARIK VS	RANJIT SAMAL VS	// // 0
413	WP(C)/0029566/2019	STATE OF ORISSA SANJIT KUMAR HOTA VS	M/S.S.K.NAYAK-2 VS	// // 0
414	WP(C)/0029567/2019	COMMISSIONER-CUM-SECRETARY BISWANATH SAHOO VS	BIBHUTI KESHARI BISWAL VS	// // 0
415	WP(C)/0029568/2019	STATE OF ODISHA LILI KUMARI MAHANTA VS	M/S.RANJIT SAMAL VS	// // 0
416	WP(C)/0029569/2019	STATE OF ODISHA LAMBODARA MOHANTY VS	AGASTI KANUNGO VS	// // 0
417	WP(C)/0029570/2019	STATE OF ORISSA SANGEETA HANS VS	M/S.PRASANTA KUMAR NANDA VS	// // 0
418	WP(C)/0029571/2019	STATE OF ODISHA TAPAS KUMAR MITTRA VS	RAMESH KUMAR SHAU VS	// // 0
419	WP(C)/0029572/2019	STATE OF ODISHA ESHWAR SAHANI VS	M/S.DEEPAK MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0029573/2019	DEBI PRASAD ROUTRAY VS STATE OF ODISHA	M/S.RANJIT SAMAL VS	// 0 //
421	WP(C)/0029574/2019	KAIBALYA MAHATARAY VS STATE OF ODISHA	M/S SAROJ KUMAR PADHY VS	// 0 //
422	WP(C)/0029575/2019	BASANTA KUMAR DAS VS STATE OF ODISHA	M/S.SATYAJIT SAMAL VS	// 0 //
423	WP(C)/0029576/2019	NABIN KUMAR MAHANTA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
424	WP(C)/0029577/2019	ANITARANI SAHOO VS STATE OF ODISHA	M/S.KRISHNA CHANDRA SAHU VS	// 0 //
425	WP(C)/0029578/2019	RANJAN KU.MISHRA VS STATE OF ODISHA	M/S.P.R.MISHRA VS	// 0 //
426	WP(C)/0029579/2019	KIRAN KUMAR MISHRA VS STATE OF ODISHA	M/S.KHIROD KU. ROUT VS	// 0 //
427	WP(C)/0029580/2019	GOVINDA CHANDRA DASH VS STATE OF ODISHA	M/S.DEEPAK RANJAN SUNDARAY VS	// 0 //
428	WP(C)/0029581/2019	SUKANTI BHUYAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
429	WP(C)/0029582/2019	MANJULATA SHILA VS STATE OF ODISHA	M/S PRABIR KUMAR RAY VS	// 0 //
430	WP(C)/0029583/2019	AKHILESWAR SHASTRI VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
431	WP(C)/0029584/2019	JAYAKRUSHNA NAYAK	SATYAJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0029585/2019	SANJEEV HANS	M/S.PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0029586/2019	DIGAMBER BHUTIA	M/S.DEBI PRASAD DHALSAMANTA	//
		VS	VS	0
		P.K SINGH		//
434	WP(C)/0029587/2019	ARUN KU.DAS	M/S.SURESH KU.CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0029588/2019	CHAKRADHAR DAS	M/S BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0029589/2019	DHIREN KUMAR PRADHAN	DEBADUTTA SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0029590/2019	SUKANTA KUMAR RAY	M/S.MANAS RANJAN DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0029591/2019	RASANANDA SAHOO	M/S.DEBI PRASAD DHALSAMANTA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0029592/2019	SUBASH CHANDRA MOHAPATRA	DEBADUTTA SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0029593/2019	GAGAN BIHARI PRADHAN	M/S.SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0029594/2019	TRILOCHAN PANDA	M/S.PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0029595/2019	BHUBAN MOHAN NATH	M/S BASUDEV BARIK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0029596/2019	STATE OF ODISHA KANHU CHARAN PARIDA VS	M/S.MANAS RANAJN DHAL VS	// // 0
444	WP(C)/0029597/2019	STATE OF ODISHA SANTOSH KUMAR PATRO VS	RANJIT SAMAL VS	// // 0
445	WP(C)/0029598/2019	STATE OF ORISSA SUDARSHAN DASH VS	DEBADUTTA SETHI VS	// // 0
446	WP(C)/0029599/2019	STATE OF ODISHA BISHNU NARAYAN SENAPATI VS	DEBADUTTA SETHI VS	// // 0
447	WP(C)/0029600/2019	STATE OF ODISHA JASMIN DHURUA VS	M/S.D.P.DHALSAMANT VS	// // 0
448	WP(C)/0029601/2019	STATE OF ODISHA PARAMANANDA SAHOO VS	M/S.PRAFULLA KU.KAR VS	// // 0
449	WP(C)/0029602/2019	TAHASILDAR, MAHAKALAPA BHULESWAR PRADHAN VS	M/S.MANAS PATI VS	// // 0
450	WP(C)/0029603/2019	STATE OF ODISHA SANATAN SIAL VS	M/S.ABHIRAM SWAIN VS	// // 0
451	WP(C)/0029604/2019	STATE OF ODISHA JAYADEV MISHRA VS	DEBADUTTA SETHI VS	// // 0
452	WP(C)/0029605/2019	STATE OF ODISHA GIRIDHARI SAMAL VS	RANJIT SAMAL VS	// // 0
453	WP(C)/0029606/2019	STATE OF ORISSA JAYAKRISHNA PRADHAN VS STATE OF ODISHA	M/S.ABHIRAM SWAIN VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0029607/2019	SATYA SWARUP DWIBEDI VS STATE OF ODISHA	DEBADUTTA SETHI VS	// 0 //
455	WP(C)/0029608/2019	RISIKESH DAS VS STATE OF ODISHA	M/S DEEPALI MOHAPATRA VS	// 0 //
456	WP(C)/0029609/2019	CHAKRADHAR PATRA VS STATE OF ODISHA	M/S.ABHIRAM SWAIN VS	// 0 //
457	WP(C)/0029610/2019	URMILA SAHOO VS STATE OF ODISHA	M/S.SIDDHARTH PRASAD MISHRA VS	// 0 //
458	WP(C)/0029611/2019	RABINARAYAN MAHAKUD VS STATE OF ODISHA	M/S.HEMANTA KUMAR TRIPATHY VS	// 0 //
459	WP(C)/0029612/2019	PRINCIPAL-IN CHARGE, GHUNA DEGREE COLLEGE VS STATE OF ODISHA	SUMEEER KUMAR DAS VS	// 0 //
460	WP(C)/0029613/2019	ALEKH CHANDRA SAHOO VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
461	WP(C)/0029614/2019	BHAGABAN MOHAPATRA VS STATE OF ODISHA	M/S.DEBI PRASAD DHALSAMANTA VS	// 0 //
462	WP(C)/0029615/2019	DEBADHI SAHOO VS STATE OF ODISHA	M/S BASUDEV BARIK VS	// 0 //
463	WP(C)/0029616/2019	GITANJALI MOHAPATRA VS NIRANJAN MOHAPATRA	M/S.BIBEKANANDA BHUYAN VS	// 0 //
464	WP(C)/0029617/2019	PRAMOD CHANDRA SINGH VS KARUNAKAR MAJHI	M/S.SOUMYA MISHRA VS	// 0 //
465	WP(C)/0029618/2019	BIRANCHI NARAYAN PRAHARAJ	RANJIT SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
466	WP(C)/0029619/2019	SANJIT KUMAR HOTA	M/S.S.K.NAYAK-2	//
		VS	VS	0
		COMMISSIONER-CUM-SECRETARY		//
467	WP(C)/0029620/2019	ROPALIN NAYAK	M/S SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0029621/2019	RAGHUNATH PRADHAN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
469	WP(C)/0029622/2019	GEETA SAHOO	M/S.S.K.NAYAK-2	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0029623/2019	GOURI MAJHI	M/S.MANOJ KU.NAYAK	//
		VS	VS	0
		STATE ODISHA		//
471	WP(C)/0029624/2019	STATE OF ODISHA	SENIOR STANDING COUNSEL	//
		VS	VS	0
		HARAPRIYA DAS		//
472	WP(C)/0029625/2019	PRANAYA MANJARI SAHOO	M/S.S.K.NAYAK-2	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0029626/2019	NABA KISHORE PANDA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0029627/2019	JANAKI BISWAL	M/S.SIDHARTHA SANKAR RAY(1)	//
		VS	VS	0
		MD, ORISSA HYDRO POWER CORPORATION LTD.		//
475	ABLAPL/0019722/2019	BISWAJIT RANJIT @ BABUL	SOUBHAGYA S.DAS	LALBAG /294 /2019
		VS	VS	0
		STATE OF ODISHA		//
476	ABLAPL/0019723/2019	SANJAY BHADRA	SURYAKANTA DWIBEDI	RASGOBINDPUR /28 /2018
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0019724/2019	STATE OF ODISHA SANTOSH KUMAR SAHU @ CHIKU VS	AJAY KUMAR NANDY VS	// CUTTACK SADAR /621 /2019 ()
478	ABLAPL/0019725/2019	STATE OF ODISHA PRASANTA MOHAPATRA VS	S.MOHAPATRA VS	// SIMULIA /205 /2019 ()
479	ABLAPL/0019726/2019	STATE OF ODISHA KUMAR CHETTY VS	B.S.DASPARIDA VS	// DASMANTAPUR /111 /2019 ()
480	ABLAPL/0019727/2019	STATE OF ODISHA PAPI @ PAPINA @ SMRUTI RANJAN BEHERA VS	A.K.PANDEY VS	// PATTAMUNDAI /220 /2012 ()
481	ABLAPL/0019728/2019	STATE OF ODISHA PAPI @ PAPINA @ SMRUTI RANJAN BEHERA VS	A.K.PANDEY VS	// PURI TOWN /116 /2012 ()
482	ABLAPL/0019729/2019	STATE OF ODISHA ANAND KUMAR VS	G.N.MISHRA VS	// CAPITAL P.S. /462 /2019 ()
483	ABLAPL/0019730/2019	STATE OF ODISHA JAGANNATH DAS ADHIKARI VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /161 /2018 ()
484	ABLAPL/0019731/2019	STATE OF ODISHA BIJAYA BEHERA @ JHARU VS	PRATAP KESHARI DEO VS	// GAISILET /170 /2019 ()
485	ABLAPL/0019732/2019	STATE OF ODISHA SURESH PATRA VS	BISWARANJAN DALAI VS	// GOBINDAPUR /123 /2019 ()
486	ABLAPL/0019733/2019	STATE OF ODISHA BABAL MISHRA @ MANISH KUMAR MISHRA VS	UMAKANTA BARIK VS	// KESINGA /348 /2019 ()
487	ABLAPL/0019734/2019	STATE OF ODISHA PURNA CHANDRA DASH VS	DEBASHIS NANDA VS	// SATYABADI /255 /2019 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0019735/2019	KUNJA BHOI VS STATE OF ODISHA	A.K.SAHOO VS	DEOGARH /224 /2019 () //
489	ABLAPL/0019736/2019	TARUNI @ TARINI HERNA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BODEN /199 /2019 () //
490	ABLAPL/0019737/2019	KUNAL @ SHISHIR KUMAR BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	RASOL /149 /2019 () //
491	ABLAPL/0019738/2019	AMIT KUMAR SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	DEOGARH /221 /2019 () //
492	ABLAPL/0019739/2019	UMESH CHANDRA PRADHAN VS STATE OF ODISHA	SANTOSH KU LENKA VS	CHANDANPUR /203 /2019 () //
493	ABLAPL/0019740/2019	BABAL MISHRA @ MANISH KUMAR MISHRA VS STATE OF ODISHA	UMAKANTA BARIK VS	KESINGA /349 /2019 () //
494	ABLAPL/0019741/2019	GANIA @ GAJENDRA SUTAR VS STATE OF ODISHA	B.P.CHHUALSINGH VS	ABHAYACHANDPUR /97 /2019 () //
495	ABLAPL/0019742/2019	DUKHIPRIYA MOHARANA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	MANCHESWAR P.S. /615 /2019 () //
496	ABLAPL/0019743/2019	BABU SAMAL VS STATE OF ODISHA	SRINIBAS SAHOO VS	BYREE /160 /2019 () //
497	ABLAPL/0019744/2019	ALOK RANJAN SAHOO @ TILU VS STATE OF ODISHA	MANORANJAN PADHY VS	SATYABADI /206 /2019 () //
498	ABLAPL/0019745/2019	GOPINATH BEHERA VS STATE OF ODISHA	DINESH KUMAR PATRA VS	BARIPADA TOWN /413 /2019 () //
499	ABLAPL/0019746/2019	SUBHAM NAYAK @ CHIKU	SRIKANTA MAHUNTA	DHAMNAGAR /224 /2017

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
500	ABLAPL/0019747/2019	STATE OF ODISHA SUBASH CHANDRA PRADHAN @ SUBASH PRADHAN	ADHIN ANAIK	// NIRAKARPUR /144 /2019
		VS	VS	()
501	ABLAPL/0019748/2019	STATE OF ODISHA MANABHANJA MAHALI	R.C.SWAIN	// PATKURA /243 /2019
		VS	VS	()
502	ABLAPL/0019749/2019	STATE OF ODISHA AJIT NANDA @ AJIT KUMAR NANDA	UDIT RANJAN JENA	// PUINTALA /232 /2019
		VS	VS	()
503	ABLAPL/0019750/2019	STATE OF ODISHA ASWINI DEEP @ ASWINI DIP	G.N.SAHU	// SOHELLA /216 /2019
		VS	VS	()
504	ABLAPL/0019751/2019	STATE OF ODISHA BIRANCHI MOHARANA	SIDHESWAR RATH	// MANCHESWAR P.S. /615 /2019
		VS	VS	()
505	ABLAPL/0019752/2019	STATE OF ODISHA TRILOCHAN PARIDA	R.C.SWAIN	// PATKURA /243 /2019
		VS	VS	()
506	ABLAPL/0019753/2019	STATE OF ODISHA LITI @ NIRANJAN SAMANTRAY	SURYA NARAYAN MISHRA	// MARINE PENTHAKATA /26 /2018
		VS	VS	()
507	ABLAPL/0019754/2019	STATE OF ODISHA BIKRAM SWAIN	SURYA NARAYAN MISHRA	// PURI SADAR /328 /2019
		VS	VS	()
508	ABLAPL/0019755/2019	STATE OF ODISHA SANTOSH KUMAR GARNAYAK	RAJALAXMI BISWAL	// TALCHER TOWN /384 /2019
		VS	VS	()
509	ABLAPL/0019756/2019	STATE OF ODISHA ABHAYA PANI	RAJALAXMI BISWAL	// TALCHER TOWN /384 /2019
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :31/12/2019

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	343/2019 CONTC/1465/2018	AJAY KUMAR PANDA-MP	ADV
2	350/2019 RVWPET/444/2019	CH. SURENDRA RAO-MP	AGASTI KANUNGO
3	540/2019 RPFAM/317/2019	SANKAR BEHERA-MP	SANTANU KUMAR SARANGI
4	541/2019 RPFAM/318/2019	RAJIB KU.HOTTA-MP	DIBYA JYOTI SAHOO
5	542/2019 RPFAM/318/2019	RAJIB KU.HOTTA-MP	DIBYA JYOTI SAHOO
6	1092/2019 RSA/398/2019	SUSHREE GELHAMANI ROUT-MP	APARESH BHOI
7	1093/2019 RSA/14/2011	BAIRAGI CHARAN JENA-MP	M/S.B.H.MOHANTY
8	1099/2019 WA/704/2019	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
9	1100/2019 WA/705/2019	CHARITRANANDA SAHOO-MP	PRATAP CHANDRA MISHRA
10	1101/2019 WA/705/2019	CHARITRANANDA SAHOO-MP	PRATAP CHANDRA MISHRA
11	1102/2019 WA/706/2019	NAKULA CH.PATRA-MP	PRATAP CHANDRA MISRA
12	1103/2019 WA/706/2019	NAKULA CH.PATRA-MP	PRATAP CHANDRA MISRA
13	1104/2019 WA/708/2019	M/S.SHYAM HULLER AND FLOUR MILL-MP	DAYANANDA MOHAPATRA
14	1105/2019 WA/709/2019	MALATILATA ROUT @ NAYAK-MP	SAMIR KUMAR MISHRA
15	1573/2019 CMP/1495/2019	KAILASH CHANDRA SWAIN-MP	DAYANANDA MOHAPATRA
16	1574/2019 CMP/1498/2019	ACHYUTA MOHARANA @ NARASINGHA-MP	S.K.NAYAK 2
17	1677/2019 FAO/460/2019	MOUSUMI MOHAPATRA-MP	SAMEER KUMAR DAS
18	1678/2019 FAO/444/2019	MOUSUMI MOHAPATRA-MP	SAMEER KUMAR DAS
19	1679/2019 FAO/1044/2019	RAMADHARI HOTA-MP	K.K.SWAIN
20	1680/2019 FAO/1048/2019	MANAGING COMMITTEE OF DIHAKAKHADA U.P.M.E. SCHEMIA, PRASANTA KUMAR MAHALI	PRASANTA KUMAR MAHALI
21	1681/2019 FAO/1030/2019	DIVISIONAL MANAGER, NATIONAL IJSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
22	1682/2019 FAO/1029/2019	NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
23	1683/2019 FAO/879/2019	NATIONAL INSURANCE CO. LTD.-MP	ANUPAM DASH,MR. GAUTAM MISHRA
24	1684/2019 FAO/204/2018	STATE OF ORISSA-MP	SR.S.C.S AND ME
25	1772/2019 MACA/999/2019	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD.-MP	A.A.KHAN
26	1773/2019	ORIENTAL INSURANCE CO. LTD.-MP	A.A.KHAN

27	MACA/1000/2019 1774/2019	DIVISIONAL MANAGER, M/S.ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
28	MACA/1001/2019 1775/2019	BRANCH MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
29	MACA/1002/2019 1776/2019	M/S.ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
30	MACA/1003/2019 1777/2019	SURENDRA MOHANTY-MP	M/S.J.R.DASH
31	MACA/1004/2019 1778/2019	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	ANUPAM BEHARI DAS
32	MACA/1005/2019 1779/2019	RABI CHANDRA DIGAL-MP	RAMESH CH.PRADHAN
33	MACA/1006/2019 1780/2019	RABI CHANDRA DIGAL-MP	RAMESH CH.PRADHAN
34	MACA/1006/2019 1781/2019	PRAMOD PARIDA-MP	RAMESH CH.PRADHAN
35	MACA/1007/2019 1782/2019	PRAMOD PARIDA-MP	RAMESH CH.PRADHAN
36	MACA/1007/2019 1783/2019	MANAGER, CLAIM (LEGAL), M/S. LIBERTY VIDEOCON G. COMPANY LTD.-MP	ANUPAM BEHARI DAS
37	MACA/1008/2019 1784/2019	NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
38	MACA/969/2019 1787/2019	THE MANAGER,H.D.F.C. G.I.CO.LTD.-MP	ADAM ALI KHAN
39	MACA/714/2019 1788/2019	THE MANAGER,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD.-MP	ANUPAM BEHARI DAS
40	MACA/907/2019 1789/2019	THE MANAGER,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD.-MP	ANUPAM BEHARI DAS
41	MACA/909/2019 1790/2019	NATIONAL INSURANCE CO.LTD.-MP	M/S.ANUPAM DASH
42	MACA/659/2019 2096/2019	SINDHU KUNKAL-MP	BIJAY KUMAR MOHANTY
43	CRLA/979/2019 2097/2019	SINDHU KUNKAL-MP	BIJAY KUMAR MOHANTY
44	CRLA/979/2019 2098/2019	SINDHU KUNKAL-MP	BIJAY KUMAR MOHANTY
45	CRLA/979/2019 2099/2019	SASMITA DHAL @ SASMITA DHALL-MP	SMRUTI RANJAN MOHAPATRA
46	CRLA/980/2019 2100/2019	DEBRAJ @ BEDA MAJHI-MP	PRASANT KUMAR MISHRA
47	CRLA/982/2019 2101/2019	DEBRAJ @ BEDA MAJHI-MP	PRASANT KUMAR MISHRA
48	CRLA/982/2019 2102/2019	BASANTA BARIK-MP	JAYAKRISHNA MOHAPATRA
49	CRLA/983/2019 2103/2019	GAURAHARI MUNDA-MP	DEEPAK KUMAR SAHOO
50	CRLA/984/2019 2104/2019	GAURAHARI MUNDA-MP	DEEPAK KUMAR SAHOO
51	CRLA/984/2019 2105/2019	GAURAHARI MUNDA-MP	DEEPAK KUMAR SAHOO
52	CRLA/984/2019 2593/2019	SIVA SHANKAR BANARJEE-MP	BIBHU PRASAD DAS
53	CRLMC/3620/2019 2594/2019	PRATAP CHANDRA DIKSHIT-MP	SUSANTA KUMAR NATH
54	CRLMC/3621/2019 2596/2019	CHARULATA PATTNAYAK-MP	J.K.KHUNTIA
55	CRLMC/3624/2019 2597/2019	RAMESH KU.RATH-MP	JAYAKRISHNA MOHAPATRA
56	CRLMC/3625/2019 2598/2019	BISWA MOHAN MOHANTY-MP	MIHIR SEKHAR SAHOO
57	CRLMC/3626/2019 18556/2019 WP(C)/29296/2019	ANITA MALIK-MP	M/S.SUMANTA KU.NAYAK

58	18557/2019 WP(C)/29297/2019	MARY TETE-MP	M/S.NIRMAL RANJAN ROUSTRAY
59	18558/2019 WP(C)/29308/2019	TIKESWARI ORAM-MP	M/S.RUDRA NARAYAN PARIJA
60	18559/2019 WP(C)/29317/2019	PRAMILA SWAIN-MP	A.B.PARIDA
61	18560/2019 WP(C)/29340/2019	DHARANIDHAR BALABANTARAY-MP	M/S.P.K.RATH
62	18561/2019 WP(C)/29343/2019	SUBHASHREE MALLICK-MP	M/S.SMRUTI RANJAN PATI
63	18562/2019 WP(C)/29346/2019	BANANI BEHERA-MP	M/S.SMRUTI RANJAN PATI
64	18563/2019 WP(C)/29349/2019	SRIPATI BISWAL-MP	M/S.B.S.TRIPATHY
65	18564/2019 WP(C)/29350/2019	RUPASHREE PATTANAYAK-MP	M/S.SUBRATA PANDA
66	18565/2019 WP(C)/29351/2019	SUSHANTA KUMAR LENKA-MP	M/S.B.S.TRIPATHY
67	18566/2019 WP(C)/29368/2019	CHANDRADHWAJ BEHERA-MP	M/S. NIRMAL CHANDRA MOHANTY
68	18567/2019 WP(C)/20461/2019	RABINDRA KUMAR SAHU-MP	BRAJA MOHAN SARANGI
69	18568/2019 WP(C)/29374/2019	DHULIRAM SAHOO-MP	MOHENDRA KUMAR MOHAPATRO
70	18569/2019 WP(C)/29381/2019	RASHMITA MOHAPATRA-MP	M/S.NIROD KU.SAHU
71	18570/2019 WP(C)/29381/2019	RASHMITA MOHAPATRA-MP	M/S.NIROD KU.SAHU
72	18571/2019 WP(C)/29384/2019	LABANYABATI PARIDA-MP	M/S.NIROD KU.SAHU
73	18572/2019 WP(C)/29384/2019	LABANYABATI PARIDA-MP	M/S.NIROD KU.SAHU
74	18573/2019 WP(C)/29387/2019	SUDARSHAN KHATUA-MP	M/S.PRAVASH CH.JENA
75	18574/2019 WP(C)/29388/2019	RINKUMA PRADHAN-MP	TRILOCHAN BARIK
76	18575/2019 WP(C)/29396/2019	RAHINA BIBI-MP	M/S.SAROJ KUMAR PADHY
77	18576/2019 WP(C)/29398/2019	HASINA BIBI-MP	SAROJ KUMAR PADHY
78	18577/2019 WP(C)/29392/2019	DILLIP KUMAR PATRA-MP	ALOK KUMAR DAS
79	18578/2019 WP(C)/29400/2019	SK.SAMIRUDDIN-MP	SAROJ KUMAR PADHY
80	18579/2019 WP(C)/29413/2019	SIBANI BEHERA-MP	M/S.SAMEER KU DAS
81	18580/2019 WP(C)/29426/2019	SUBRAT KUMAR PATTNAIK-MP	PRAFULLA KUMAR RATH
82	18581/2019 WP(C)/29429/2019	ASHOK KUMAR MOHANTY-MP	M/S.SAMEER KU DAS
83	18582/2019 WP(C)/29436/2019	KONARK CEMENTS AND ASBESTOS LTD.-MP	M/S.PRAFULLA KUMAR RATH
84	18583/2019 WP(C)/29441/2019	EE (ELECTRICAL), CESU ODISHA-MP	DEBARANJAN RAY
85	18584/2019 WP(C)/29448/2019	JAJENDRA NAYAK-MP	G.K.TRIPATHY
86	18585/2019 WP(C)/29469/2019	BIGYAN KUMAR PRADHAN-MP	M/SDAYANIDHI MOHANTY
87	18586/2019 WP(C)/29477/2019	KRUSHNA CHANDRA SAHU-MP	TUKUNA KUMAR MISHRA
88	18587/2019 WP(C)/29494/2019	RATNAMANI MALLIK-MP	DIPTENDU SUNDAR RAY
89	18588/2019	BIJAYANANDA MAHAPATRA-MP	M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA

90	WP(C)/27052/2019 18589/2019	RAMA CHANDRA BISWAL-MP	BIKRAM KESHARI BAL
91	WP(C)/29504/2019 18590/2019	SRI JAYDURGA THAKURANI BIJE KASAFALA-MP	SANTOSH KUMAR NANDA
92	WP(C)/29505/2019 18591/2019	GAGANA PRADHAN-MP	M/S.BIBEKANANDA BHUYAN
93	WP(C)/29509/2019 18592/2019	BHARAT CH.LENKA-MP	BIKRAM KESHARI BAL
94	WP(C)/29512/2019 18593/2019	GOURANGA MANDAL-MP	AGASTI KANUNGO
95	WP(C)/29511/2019 18594/2019	TUSARA RANJAN PATRA-MP	M/S. SAMEER KUMAR DAS
96	WP(C)/29515/2019 18595/2019	SUPRAVA NAYAK@SUPRAVA ROUT-MP	RABINARAYAN NAYAK
97	WP(C)/29519/2019 18596/2019	HEMANTA KUMAR SAHOO-MP	DAYANANDA MOHAPATRA
98	WP(C)/29517/2019 18597/2019	CHIDANANDA MAHAKUL-MP	M/S.SAMEER KUMAR DAS
99	WP(C)/29522/2019 18598/2019	MANORANJAN MOHANTY-MP	M/S.SAMEER KUMAR DAS
100	WP(C)/29532/2019 18599/2019	GAYADHAR PRADHAN-MP	TOPINATH MISHRA
101	WP(C)/29534/2019 18600/2019	BADRINATH BEHERA-MP	M/S.JANAKIKANTA MAHAPATRA
102	WP(C)/29535/2019 18601/2019	SRIDHAR CHARAN DAS-MP	M/S.S.K.NAYAK
103	WP(C)/29543/2019 18602/2019	DINABANDHU SARANGI-MP	M/S.PRADANTA KUMAR NANDA
104	WP(C)/29540/2019 18603/2019	SUSILA SETH-MP	M/S. XXX
105	WP(C)/29548/2019 18604/2019	BIPIN HARIJAN-MP	SURYAKANTA DWIBEDI
106	WP(C)/29546/2019 18605/2019	RADHA SWAIN@RADHA SHYAM SWAIN-MP	TAPAS KU.ACHARYA
107	WP(C)/29554/2019 18606/2019	NABINA KISHORE MAHANANDA-MP	M/S.RAVISANKAR SAMAL
108	WP(C)/29559/2019 18607/2019	TAPAS KUMAR MITTRA-MP	RAMESH KUMAR SHAU
109	WP(C)/29571/2019 18609/2019	SANGEETA HANS-MP	M/S.PRASANTA KUMAR NANDA
110	WP(C)/29570/2019 18611/2019	BIMOLA GIRLS HIGH SCHOOL,MOHANA-MP	M/S.S.S.RAO
111	WP(C)/12337/2018 18613/2019	RAGHUNATH DAS-MP	M/S.ABHIRAM SWAIN
112	WP(C)/13027/2018 18616/2019	ARNAPURNA TIADI @ PANDA-MP	M/S.G.P.JENA
113	WP(C)/12384/2019 18617/2019	SANJEEV HANS-MP	M/S.PRASANTA KUMAR NANDA
114	WP(C)/29585/2019 18618/2019	JANA JAGARAN KENDRA-MP	M/S.SOUMYA MISHRA
115	WP(C)/10817/2019 18619/2019	SUKANTA KUMAR RAY-MP	M/S.MANAS RANJAN DHAL
116	WP(C)/29590/2019 18620/2019	KANHU CHARAN PARIDA-MP	M/S.MANAS RANAJN DHAL
117	WP(C)/29596/2019 18621/2019	PARAMANANDA SAHOO-MP	M/S.PRAFULLA KU.KAR
118	WP(C)/29601/2019 18622/2019	GITANJALI MOHAPATRA-MP	M/S.BIBEKANANDA BHUYAN
119	WP(C)/29616/2019 18623/2019	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL
120	WP(C)/29624/2019 1685/2019 FAO/457/2018	STATE OF ODISHA-MP	

121	1686/2019 FAO/670/2015	STATE OF ORISSA-MP
122	1785/2019 MACA/633/2018	H.D.F.C. ERGO G.I.CO.LTD.-MP
123	1786/2019 MACA/632/2018	H.D.F.C. ERGO G.I.CO.LTD.-MP
124	2221/2019 ABLAPL/6186/2018	BIVU@BUBU@SURYAKANTA BHOL-MP
125	2222/2019 ABLAPL/12469/2019	AKSHAYA @ DEBA PRASAD NAYAK @ DEBA PRASAD NAYAK-MP
126	2223/2019 ABLAPL/15130/2019	IMRAN KHAN-MP
127	2595/2019 CRLMC/3204/2019	BRAJA BIHARI KARAN-MP
128	2599/2019 CRLMC/1746/2019	BAGULA@UMAKANTA NAIK@UMAKANTA GOCHHI-MP
129	18555/2019 WP(C)/6473/2017	M/S.JINDAL STAINLESS LTD-MP
130	18608/2019 WP(C)/11540/2015	LEENA PATRA-MP
131	18610/2019 WP(C)/11540/2015	LEENA PATRA-MP
132	18612/2019 WP(C)/9291/2017	KRUSHNA CH.GOCHHAYAT-MP
133	18614/2019 WP(C)/26446/2019	SUKADEB OJHA-MP
134	18615/2019 WP(C)/15273/2012	SOBHARAM PATEL-MP